

Reports and Accounts (2015-16) of NCTI, New Delhi and IIP, Mumbai and related papers

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Twenty-first Annual Report and Accounts of the National Centre for Trade Information (NCTI), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Centre.

[Placed in Library. *See* No. L.T. 6013/16/16]

II. A copy each (in English and Hindi) of the following papers:—

(a) Fiftieth Annual Report and Accounts of the Indian Institute of Packaging (IIP), Mumbai, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 6014/16/16]

I. Notifications of the Ministry of Communications**II. Reports and Accounts (2014-15 and 2015-16) of TCIL, New Delhi and C-DOT, New Delhi and related papers****III. MoUs (2016-17) between Government of India and various Companies**

संचार मंत्रालय के राज्य मंत्री, तथा रेल मंत्रालय में राज्य मंत्री (श्री मनोज सिन्हा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Communications (Department of Telecommunications), under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885:—

(1) G.S.R. 186, dated October 2 - October 8, 2016, (Weekly Gazette) publishing the Indian Wireless Telegraphy (Commercial Radio Operator's certificate of proficiency and licence to operate Global Maritime Distress and Safety System) Amendment Rules, 2016.

(2) G.S.R. 1070 (E), dated the 16th November, 2016, publishing the Indian Telegraph Right of Way Rules, 2016.

[Placed in Library. For (1) and (2) *See* No. L.T. 5857/16/16]